

आयकर अपीलीय अधिकरण, कोलकाता पीठ 'सी', कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL "C" BENCH KOLKATA

श्री संजय गर्ग, न्यायिक सदस्य एवं श्री गिरीश अग्रवाल, लेखा सदस्य के समक्ष
Before Shri Sanjay Garg, Judicial Member and Shri Girish Agrawal, Accountant Member

I.T.A. No.575/Kol/2022
Assessment Year: 2020-21

Vibrant Infocom Pvt. Ltd..... Appellant
Flat No.4E, 4th Floor,
Mahendra Tower,
43A, Tollygunge Circular Road,
Kolkata- 700053.
[PAN: AADCV8222B]

vs.

DCIT, Circle-5(1), Kolkata..... Respondent

Appearances by:

None appeared on behalf of the appellant.

Shri Vijay Kumar, Addl. CIT-DR, appeared on behalf of the Respondent.

Date of concluding the hearing : February 06, 2023

Date of pronouncing the order : February 06, 2023

आदेश / ORDER

संजय गर्ग, न्यायिक सदस्य द्वारा / Per Sanjay Garg, Judicial Member:

The present appeal has been preferred by the assessee against the order dated 18.08.2022 of the National Faceless Appeal Centre [hereinafter referred to as 'CIT(A)'] passed u/s 250 of the Income Tax Act (hereinafter referred to as the 'Act').

2. At the outset, the director of the assessee-company has filed a letter dated 03.02.2023 seeking permission of the Bench to withdraw this appeal filed by the assessee. Since the ld. DR has no objection in this regard, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

3. In the result, the captioned appeal of the assessee is dismissed as withdrawn.

Kolkata, the 6th February, 2023.

Sd/-
[गिरीश अग्रवाल/Girish Agrawal]
लेखा सदस्य/Accountant Member

Sd/-
[संजय गर्ग /Sanjay Garg]
न्यायिक सदस्य/Judicial Member

Dated: 06.02.2023.

RS

Copy of the order forwarded to:

1. Vibrant Infocom Pvt. Ltd
2. DCIT, Circle-5(1), Kolkata
3. CIT
(A)-
4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches